

**NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1**

TP 138 of 2019 [TP 122 of 2016 (CP 27 of 2016)] With  
IA 506 of 2019

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2020**

**Name of the Company:** Alliance Industries Ltd  
V/s  
People International & Services Pvt Ltd

**Section:** 397-398 of the Companies Act, 2013/IA for Adjournment of Hearing

**ORDER**

Learned Senior Counsel Mr. Sourabh Soparkar appeared.

Learned Counsel for Respondent appeared.

Matter to appear for hearing on 08.12.2020.

**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**  
Dated this the 7th day of December, 2020

**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**